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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 17th October, 2025

No. RRDP-37/3/2025-DP-DP: In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Section Officer Grade-I (Civil)** in the Rural Development and Panchayati Raj Department, Manipur as shown in the MPSC Form-8, namely:

1. Short Title: These rules may be called the **Rural Development and Panchayati Raj Department [Section Officer Grade-I (Civil)] Recruitment Rules, 2025**.

2. **Application**: These rules shall apply to the posts specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. **Classification, Scale of pay, Method of Recruitment etc**.: Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. **Disqualifications**:

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of it taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "**Power to Relax-** Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

MPSC FORM – 8

No. RRDP-37/3/2025-DP-DP:
Imphal, the 17th October, 2025

RECRUITMENT RULES FOR THE POST OF SECTION OFFICER GRADE-I (CIVIL) IN RURAL DEVELOPMENT & PANCHAYATI RAJ DEPARTMENT, MANIPUR

1	Designation of Post	**Section Officer Grade-I (Civil)**
2	No. of Post	54 (fifty-four)
3	Classification of post	GCS Group-B (Non-ministerial)
4	Scale of pay	Level-7 in Pay Matrix of MS (RP) Rules, 2019
5	Whether selection or non-selection post	Selection
6	Age for direct recruits	38 (thirty-eight) years & below (upper age limit is relaxable for Government servants appointed under the Government of Manipur to the extent of the period of continuous services put in the post/ service and by 5 years for SC/ST candidates and by 3 years for OBC candidates and a Government servant who belongs to SC/ST will get the facility admissible to a Government servant in addition to the relaxation admissible to SC/ST candidates). Relaxation of age shall be applicable to the candidate as per Government orders/ OMs, etc, issued from time to time
7	Educational and other qualifications required for direct recruits	**Essential:** Diploma in Civil Engineering with a minimum of 3 years course or higher qualification in Civil Engineering from a recognized University/ Institute **Desirable:** Knowledge of Manipuri & Hindi
8	Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees	N.A.
9	Period of probation, If any	2 (two) years
10	Method of recruitment whether by direct recruit or by promotion or by deputation/transfer and percentage of the total sanctioned post to be filled by various methods	70% by Direct Recruitment and 30% by Promotion, failing which by Direct Recruitment

11	In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/transfer to be made	**Promotion:** Section Officer Grade-II (Civil) possessing Diploma in Civil Engineering or higher qualification in Civil Engineering with 5(five) years of regular service in the grade in respect of Diploma holders and 3(three) years of regular service in the grade in respect of Degree holders
12	If a DPC exists, what is its composition	Class-II DPC
13	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (Exemption from Consultation) Regulations, 1972

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

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